

Serial No Order	Date of Order	Order with Signature
9	9.7.92	<p>In this case a mention was made this in the forenoon that the matter may be taken up in the afternoon. Now it is 3.30 pm. None is present on behalf of the applicant. Mr. A.K. Misra, learned Solicitor counsel (CAT) is present for the respondents. The case stands dismissed by default.</p> <p style="text-align: right;">f/n Wre-chawm Munshi</p> <p style="text-align: center;"><u>MA 322/92</u></p>
10	3.8.93	<p>There is no appearance on the side of the petitioner. Case stands dismissed by default. Mr. A.K. Misra is present</p> <p style="text-align: right;">f/n Wre-chawm Munshi (M)</p>